

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1515**

**TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)**

**ASSISTANCE FOR FLOODS**

**1515. KUMARI SHOBHA KARANDLAJE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of the flood affected districts of various States in the country during the last three years along with the estimated monetary loss due to floods during the said period, State-wise;**

**(b) whether the Central team has visited the flood affected States during the said period and if so, the outcome thereof;**

**(c) whether the Government has prepared any contingency plan to tackle the flood situation in the country and if so, the details thereof, State-wise;**

**(d) whether the Government has provided compensation, diesel subsidy and other rebates to the farmers of flood affected States and if so, the details thereof;**

**(e) the details of the allocation made and released by the Union Government to various flood affected States during the last three years, State-wise; and**

**(f) whether the State Government of Karnataka had sent a flood damage estimate to the Union Government and if so, the details thereof and the action taken thereon?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a)& (b): The Ministry of Home Affairs does not maintain any centralized data regarding flood affected districts of various States in the country along with the estimated monetary loss as the primary responsibility of disaster management rests with the State Government.**

**The Inter-Ministerial Central Teams (IMCT) visit disaster affected areas of the States from time to time in consultation with the State Governments concerned, to assess the ground situation arising out of the different calamities including floods. On the basis of the assessment made by IMCT and after the approval of High Level Committee, an amount of Rs. 4722.23 crore in 2017-18, Rs. 10000.00 crore in 2018-19, and Rs. 14108.58 crore in 2019-20 (as on 29.01.2020) have been released from NDRF to various disaster affected States.**

**(c): Flood management schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and promotional financial assistance for management of floods in critical areas. Government of India launched “Flood Management Programme (FMP)” during XI Plan period for providing central assistance to the State Governments for taking up works related to river management, flood control, anti-erosion, drainage development, flood proofing works, restoration of damaged flood management works and anti-sea erosion works which was continued during XII Plan. Subsequent to XII Plan a scheme viz. “Flood Management and Border Areas Programme (FMBAP)” with an outlay of Rs.3342 crores is under implementation for the period 2017-18 to 2019-20.**

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**(d & e): As per the National Disaster Management Policy, the primary responsibility for disaster management rests with the States. The concerned State Government undertake assessment of damage and relief measures in the wake of natural disasters including flood, from the State Disaster Response Fund (SDRF) already placed at their disposal. When the available resources of States are inadequate, additional financial assistance is extended from the National Disaster Response Fund (NDRF) by following the laid down procedure. Information on compensation and institutional credit/rebates given to farmers of flood affected States is not maintained by this Ministry centrally, since the execution of relief activities on the ground is the responsibility of the State concerned. State-wise details of allocation and releases from SDRF and NDRF from the year 2017-18 to 2019-20 (as on 29.01.2020) are at Annexure.**

**(f): For flood/landslide of 2019, the Government of Karnataka submitted memorandum for seeking an additional assistance of Rs. 3894.57 crore from NDRF. Based on the assessment made by IMCT in terms of items and norms for SDRF/NDRF, the High Level Committee (HLC) in its meeting held on 6<sup>th</sup> January, 2020 approved the assistance for Rs. 1869.85 crore from NDRF subject to adjustment of 50% of balance available as on 01.04.2019 in the SDRF account of the State.**

**STATEMENT SHOWING STATE-WISE DETAILS OF ALLOCATION AND RELEASES OF FUNDS UNDER SDRF AND NDRF  
DURING THE YEAR 2017-18 TO 2019-20 (AS ON 31.01.2020)**

(Rs. in crore)

| State             | Allocation under SDRF |                 |                 | Centre's Share of SDRF Release |                |                | Release from NDRF |                 |                 |
|-------------------|-----------------------|-----------------|-----------------|--------------------------------|----------------|----------------|-------------------|-----------------|-----------------|
|                   | 2017-18               | 2018-19         | 2019-20         | 2017-18                        | 2018-19        | 2019-20        | 2017-18           | 2018-19         | 2019-20         |
| 2                 | 3                     | 4               | 5               | 6                              | 7              | 8              | 9                 | 10              | 11              |
| Andhra Pradesh    | 485.00                | 509.00          | 534.00          | 363.75                         | 458.10         | 200.25         | 00.00             | 1004.88         | 570.91          |
| Arunachal Pradesh | 57.00                 | 60.00           | 63.00           | 51.30                          | 54.00          | 28.35          | 32.44             | 132.49          | 00.00           |
| Assam             | 507.00                | 532.00          | 559.00          | 456.30                         | 478.80         | 503.10         | 00.00             | 00.00           | 00.00           |
| Bihar             | 517.00                | 543.00          | 570.00          | 489.56                         | 101.815        | 631.12         | 1363.47           | 00.00           | 400.00          |
| Chhattisgarh      | 265.00                | 278.00          | 292.00          | 194.25                         | 349.575        | 67.80          | 49.31             | 00.00           | 00.00           |
| Goa               | 4.00                  | 4.00            | 4.00            | 3.00                           | 1.80           | 0.00           | 00.00             | 00.00           | 00.00           |
| Gujarat           | 777.00                | 816.00          | 856.00          | 500.00                         | 449.95         | 886.80         | 00.00             | 00.00           | 00.00           |
| Haryana           | 339.00                | 356.00          | 374.00          | 254.25                         | 320.40         | 227.1          | 00.00             | 00.00           | 00.00           |
| Himachal Pradesh  | 260.00                | 273.00          | 287.00          | 234.00                         | 245.70         | 197.23         | 63.23             | 227.29          | 518.06          |
| Jammu & Kashmir * | 281.00                | 295.00          | 310.00          | 00.00                          | 252.90         | 405.00         | 00.00             | 00.00           | 00.00           |
| Jharkhand         | 401.00                | 421.00          | 442.00          | 300.75                         | 315.75         | 165.75         | 00.00             | 00.00           | 00.00           |
| Karnataka         | 305.00                | 320.00          | 336.00          | 228.75                         | 288.00         | 204.00         | 913.044           | 959.84          | 3196.80         |
| Kerala            | 204.00                | 214.00          | 225.00          | 153.00                         | 192.60         | 52.275         | 164.72            | 2904.85         | 00.00           |
| Madhya Pradesh    | 967.00                | 1016.00         | 1066.00         | 725.25                         | 914.40         | 647.10         | 502.09            | 334.00          | 1712.14         |
| Madharashtra      | 1635.00               | 1717.00         | 1803.00         | 1810.125                       | 1287.75        | 1352.25        | 00.00             | 2088.59         | 3431.22         |
| Manipur           | 21.00                 | 22.00           | 23.00           | 18.90                          | 9.90           | 9.90           | 110.82            | 00.00           | 00.00           |
| Meghalaya         | 27.00                 | 28.00           | 29.00           | 24.30                          | 12.60          | 25.65          | 00.00             | 00.00           | 00.00           |
| Mizoram           | 19.00                 | 20.00           | 20.00           | 17.10                          | 18.00          | 0.00           | 35.97             | 00.00           | 00.00           |
| Nagaland          | 11.00                 | 11.00           | 12.00           | 9.90                           | 9.90           | 10.80          | 25.01             | 195.99          | 00.00           |
| Nadisha           | 824.00                | 865.00          | 909.00          | 618.00                         | 778.50         | 552.00         | 00.00             | 341.72          | 3114.46         |
| Punjab            | 430.00                | 451.00          | 474.00          | 203.66                         | 321.99         | 313.05         | 00.00             | 00.00           | 00.00           |
| Rajasthan         | 1216.00               | 1277.00         | 1340.00         | 912.00                         | 957.75         | 502.00         | 607.77            | 526.14          | 1164.99         |
| Sikkim            | 34.00                 | 36.00           | 38.00           | 30.60                          | 32.40          | 34.20          | 00.00             | 54.93           | 00.00           |
| Tamil Nadu        | 748.00                | 786.00          | 825.00          | 561.00                         | 707.40         | 309.375        | 351.81            | 900.31          | 00.00           |
| Telangana         | 302.00                | 317.00          | 333.00          | 00.00                          | 226.50         | 487.50         | 58.40             | 00.00           | 00.00           |
| Tripura           | 34.00                 | 36.00           | 38.00           | 30.60                          | 32.40          | 34.20          | 00.00             | 171.74          | 00.00           |
| Uttar Pradesh     | 744.00                | 781.00          | 820.00          | 558.00                         | 351.45         | 541.80         | 119.67            | 157.23          | 00.00           |
| Uttarakhand       | 231.00                | 243.00          | 255.00          | 207.90                         | 218.70         | 114.75         | 00.00             | 00.00           | 00.00           |
| West Bengal       | 569.00                | 598.00          | 628.00          | 426.75                         | 269.10         | 650.40         | 324.78            | 00.00           | 00.00           |
| <b>TOTAL</b>      | <b>12214.00</b>       | <b>12825.00</b> | <b>13465.00</b> | <b>9382.995</b>                | <b>9658.13</b> | <b>9154.26</b> | <b>4722.53</b>    | <b>10000.00</b> | <b>14108.58</b> |